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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/228 & 229/CAA/2017  
NAME OF THE TRANSFEROR : ARCHEAN REALTY PVT LTD  
NAME OF THE TRANSFEROR : FORM STONES PVT LTD  
NAME OF THE TRANSFERRE : ARCHEAN INDUSTRIES PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PANAR SWABATH	Counsel for the Petitioner	K.R.S
2.	K. MANIVANNAN, JHT	AR For. or	Atti

**ORDER**

Counsel for the applicant present. Representative of the Official Liquidator present. Counsel for the applicant prayed for directions to make publications in the newspaper. The prayer is admitted. The applicant company is directed to make publication in the newspapers, one in English "Business Standard" and another in Tamil "Malai Sudar". The matter is adjourned for making further submissions. Put up on 19.01.2018.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)